

## **Major Advocacy Programmes of CCI in the year 2014**

- Dr Seema Gaur, Adviser (Eco) and Shri Vipul Puri, Dy Dir(FA) under the leadership of Member(AG) participated in two workshops on Competition Issues organised by Government of Kerala on 07<sup>th</sup> & 08<sup>th</sup> January, 2014 at Thiruvananthapuram and Kochi respectively.
- Dr Bidyadhar Majhi, Jt Director(Eco) made a presentation on ‘Competition Act-2002 & Public Procurement System-Competition Issues’ followed by interaction with delegates in an advocacy event organized by National Productivity Council, Bhubaneshwar at Puri on 14<sup>th</sup> January, 2014.
- Dr Satya Prakash, Director(Law) made a presentation on ‘ Overview of Competition Act-2002’and had interaction with 40 newly recruited Additional District and Session Judges at Judicial Training & Research Institute, Lucknow on 22<sup>nd</sup> January, 2014.
- Dr Sadhna Shanker, Adviser(Law) and Dr V.K. Singh, Dy Director(Law) under the leadership of Member(AG) participated as Resourse Persons in a ‘Workshop On Exploiting Benefits Of Competition’ organized with Government of Uttar Pradesh at Lucknow on 24<sup>th</sup> January, 2014.
- Shri R. N. Sahay, Adviser (Eco) delivered a lecture on ‘Scope for Chartered Accountants under the Competition Act’ at The Institute of Chartered Accountants of India, Bhubaneshwar (EIRC) on 08<sup>th</sup> February, 2014.
- A workshop on Competition Law was organized with High Court Judges of Kerala at Kochi on 13<sup>th</sup> February, 2014. Shri S.N. Dhingra, Member, CCI gave a key note address in the workshop which was attended by all the Judges of High Court of Kerala.
- A Webcast on “Application of knowledge of Competition Law during Audit of Stakeholders” was organized in office of Comptroller & Auditor General of India, New Delhi on 13<sup>th</sup> February, 2014 which was telecasted to more than 150 establishments of CAG spread throughout India. Shri S.L. Bunker, Member, CCI inaugurated the Webcast and Shri R.N. Sahay, Adviser(Eco) & Dr Sadhna Shanker, Adviser (Law) gave their presentations and answered the queries of the delegates.
- Dr K.D. Singh, Dy. Director (Law) made a presentation on “Procurement in PSE” at a seminar organised by ONGC Ltd. in SCOPE Minar, Laxmi Nagar, Delhi, on 28<sup>th</sup> February, 2014.
- A meeting was held between Director General, Uttar Pradesh Academy of Administration and Management and CCI officers on 12<sup>th</sup> March, 2014 to discuss the roadmap for effective implementation of competition law in the state of Uttar Pradesh.

- Member (AG) participated in Competition Core Group of Government of Uttar Pradesh held in Lucknow, on 04<sup>th</sup> April, 2014 wherein roadmap for implementation of competition regulation in the State was chalked out.
- As part of state government advocacy, Member (B) had a meeting with Chief Secretary, Government of West Bengal on 21<sup>st</sup> April, 2014 at Kolkata. He was accompanied by Shri R.N. Sahay, Adviser (Eco) and Shri Vipul Puri, Dy Dir (FA) in the meeting. The meeting was also attended by Secretaries of Department of Home, Law, Finance, Power and Transport of Government of West Bengal.
- Yashwantrao Chavan Academy of Development Administration (YASHADA), Pune has been designated as the Knowledge Partner to provide institutional support for effective implementation of competition regulations in the State of Maharashtra. In order to chalk out the future course of action, a preliminary meeting between YASHADA team of officers and CCI team under the Chairmanship of Shri Anurag Goel, Member, CCI was held on 22<sup>nd</sup> April, 2014 in CCI Conference Room, 7th Floor, HT House.
- Dr Raghuram Rajan, Governor, RBI, delivered 'Annual Day Lecture' on the topic 'Competition in the Banking Sector: Opportunities and Challenges' to commemorate CCI's Annual Day on 20th May, 2014 at Hotel Ashok, New Delhi.
- A workshop on 'Understanding Competition Law & Policy' was organized at Uttar Pradesh Academy Public Administration and Management, Lucknow on 23<sup>rd</sup> May, 2014. In the workshop Dr Vijay Kumar Singh, Dy Dir(Law) held a session each on 'Competition Regulation in India', 'Competition Issues in Public Procurement' and 'Competition Assessment'.
- A meeting between Deputy Secretary, Consumer Protection Unit, Department of Consumer Affairs and Jt Director(L/SM) alongwith AD(SR) held at the latter's office in Room No. 251, Krishi Bhawan at 1600 hrs on 23<sup>rd</sup> May, 2014 to discuss the modalities for conducting a workshop for President & Members of National Consumer Dispute Redressal Commission and the Consumer Dispute Redressal Commissions of adjoining states.
- Shri R.N. Sahay, Adviser (Eco) delivered a lecture on 'Competition Policy in India' at IIM Lucknow- NOIDA Campus on 27<sup>th</sup> May, 2014 which was attended by their students of executive programme.
- A workshop on Competition Act has been organized at Yashwantrao Chavan Academy of Development Administration(YASHADA), Pune on 30-05-2014 which was attended by Member(AG) accompanied by Dr K.D. Singh, Dy Dir(Law).
- Shri R.N. Sahay, Adviser (Eco) addressed members of ICAI-EIRC on 'Scope for Chartered Accountants under the Competition Act' at Kolkata on 07<sup>th</sup> June, 2014.

- Shri Shivram Bairwa, Jt Director(Law) held a session on 'Competition Compliance' in ASSOCHAM Seminar on 'Compliance & Complications under Companies Act 2013' on 26<sup>th</sup> June, 2014 at Hotel Royal Plaza, New Delhi.
- Shri Ashok Chawla, Chairman, CCI inaugurated a conference on 'Boosting Competition Compliance – Tackling Challenges' organized by CII in Hotel Trident, Mumbai on 27<sup>th</sup> June, 2014. Shri Augustine Peter, Member, CCI chaired a technical session on 'Merger Regulations' in the same conference.
- As part of State Advocacy, Shri S.L. Bunker, Member alongwith Dr Sadhna Shanker, Adviser (Law) and Shri Vipul Puri, Dy Director(FA) participated in the Workshop organized by Govt. of West Bengal at Administrative Training Institute(ATI) in Kolkata on 30<sup>th</sup> June, 2014. The workshop was attended by Senior Govt. Officials of Govt. of West Bengal.
- Ms. Payal Malik, Adviser, took a technical session on "Abuse of Dominance: Law and Economics" in the five day residential Antitrust Summer School Programme, 2014 organized by Indian Institute of Corporate Affairs at IICA Campus, IMT Manesar, Gurgaon on 3<sup>rd</sup> July, 2014.
- Dr Satya Prakash, Director(Law) and Shri Sukesh Mishra, Jt Director(Law) held a session each on 'The Introduction of the Competition Act, 2002' and 'Competition Concerns in Public Procurement' respectively on 04<sup>th</sup> July, 2014 at National Academy of Defence Production, Nagpur which was attended by new inductees in Ordnance Services.
- Shri Sukesh Mishra, Jt. Director (Law) delivered a 'Talk on Competition Law' at Society for International Trade and Competition (SITC), West Bengal National University of Juridical Sciences (NUJS) on 26<sup>th</sup> July, 2014.
- Shri Sukesh Mishra, Jt. Director (Law) attended UNODC Workshop on 'Probity in Public Procurement and Business Integrity' at Hotel Claridges, New Delhi on 20<sup>th</sup> August, 2014.
- Shri Augustine Peter, Member, CCI gave a lecture on 'Strategic Dimensions of the Competition Law' at SCOPE-IIMC Workshop held at SCOPE Convention Centre, New Delhi on 28<sup>th</sup> August, 2014.
- Shri Ashok Chawla, Chairman, CCI attended the inaugural session of ASSOCHAM 2<sup>nd</sup> International Conference on 'Interface between Intellectual Property & Competition Law' on 29<sup>th</sup> August, 2014 at Hotel Shangri-La New Delhi.
- Dr Satya Prakash, Director (Law) and Dr Vijay Kumar Singh, Dy Director(Law) participated as Resource Persons in the 'Half Day Orientation Module on Competition Law & Policy' held at UP Academy of Administration & Management(UPAAM) on 08<sup>th</sup> September, 2014

- Dr Sadhna Shanker, Adviser(Advocacy) and Shri Sukesh Mishra, Jt Dir(Law) addressed CEOs of the member companies of International Spirits & Wines Association of India (ISWAI) on 'Role of CCI, Competition & Compliance' during their quarterly Board Meeting on 10<sup>th</sup> September, 2014.
- Ms Sayanti Chakrabarti, Dy Director(Eco) held two sessions on 'Competition Act' on 16<sup>th</sup> September, 2014 at Direct Tax Regional Training Institute, Rowland Road, Kolkata.
- The Commission organized an interactive meeting on "Competition Law and Interface with Sector Regulators' at Conference Hall, 7<sup>th</sup> Floor, HT House, New Delhi on 19<sup>th</sup> September, 2014 which was attended by Members/Officers of IRDA, AERA, SEBI, PNGRB and CERC.
- Shri Ashok Chawla, Chairman addressed the Officer Trainees of All India Services and Group-A Central Services on Competition Law on 26<sup>th</sup> September, 2014 at Lal Bahadur Shastri National Academy of Administration, Mussoorie.
- Shri Sukesh Mishra, Jt Dir(Law) participated as a Resource Person for the Summit on 'Challenges in Competition Law Enforcement in India' organized by PHDCCI on 27<sup>th</sup> September, 2014 at Hotel Radisson Blu, NOIDA.
- Presentation by Senior Procurement Specialists of the World Bank on 'Procurement & Competition Regulation' was organised on 13.10.14 .
- Ms R. Bhama, Adviser (Law) and Shri Sukesh Mishra, Jt. Dir (Law) made a Presentation on competition issues followed by interaction with Industry Members in an Advocacy event organised by FICCI at Mumbai on 31.10.14
- Shri Sukesh Mishra, Jt. Dir (Law) held sessions on 'Competition Act' and 'Public Procurement' on 21.11.14, as part of the Training Programme conducted by ONGC at their office in Scope Minar, Laxmi Nagar, Delhi - 110092
- ICN Merger Workshop – 2014 during 1 - 2 December 2014 was hosted by the Competition Commission of India under the auspices of International Competition Network. During the two-day Workshop, discussions focused on the role of international cooperation in merger enforcement. The workshop took stock of the extant mechanism for international cooperation between competition agencies in merger enforcement and deliberated on building an effective framework for international cooperation in the areas of merger remedies, and outreach initiatives in the context of merger control.
- Shri Sukesh Mishra, Jt. Dir (Law) participated in a Seminar on Competition Issues conducted by IIM Kashipur on 3.12.14
- Shri R. N. Sahay, Adviser (Eco), delivered a lecture on Competition Issues to the students of CIMP, Patna on 12.12.14

- Ms Payal Malik, Adviser(Eco) and Shri Sukesh Mishra, Jt. Dir (Law) attended a meeting held by World Bank on 12.12.14, at its office premises [70, Lodhi Estate, New Delhi-3], regarding World bank Review of Operational Procurement Policy Consultation with Stakeholders (Phase II)
- Dr Satya Prakash, Director (Law) participated as a Speaker in one of the panel discussions on the topic “Competition Law Compliance: Why is it necessary?” during the Legal Era Competition Law Summit, 2014 held on 13.12.14 in New Delhi